

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CA(CAA)/100/ND/2018

In the matter of :

Evershine IT Infrasoftware (P) Ltd with
Silverstone Infrasoftware. (P) Ltd

... PETITIONER

SECTION :

Under Section 230-232

Order delivered on 28.5.2018

Coram :

Dr. Deepti Mukesh,
Hon'ble Member (Judicial)
V.K. Subburaj,
Hon'ble Member (Technical)

For the Petitioner /Op. Creditor : Mr. Rajesh Agrawal, Advocate

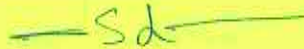
For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Learned Counsel for the petitioner is present. Heard at length.

Order is reserved.



(V.K. SUBBURAJ)
MEMBER (TECHNICAL)



(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Surjit